

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,  
इलाहाबाद खण्डपीठ  
(National Company Law Tribunal)  
(Bench: Allahabad)

सी० पी० नं०/ C P No. 1/ALD/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: M/s Amethi Humes Pvt Ltd

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 424 of the Companies Act of 2013

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	Siddharth Singhal	Advocate	Applicants	A. Singhal
2	Rahul Chaudhary	Adv	Resp. No 2	Rahul

CP No.1/ALD/2017

Sh. Siddharth Singhal, Advocate for the petitioner. Sh. Rahul Chaudhary, Advocate for the respondent.

In this matter, rejoinder to the reply of the respondent is filed. Hence, the case is adjourned to 25<sup>th</sup> October, 2017 for argument.

— Sd —

Dated: 18.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash